

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 5**

**IVN.P (IBC)/20/2024 IN C.P. (IB)/504(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **28.03.2024**

NAME OF THE PARTIES: PENTECH METALS LIMITED VS SURESH  
DHANJI GANGAR

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Adv. Chaitanya G Bhandary i/b Legal Prism present.
2. Connected petition is listed on 02.04.2024, list this matter on **02.04.2024**.
3. Registry is directed to accept hard copies of the intervention application.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna